

of sales of cloth or by reducing the rate of rebate either wholly or partly so as to keep the expenditure within the prescribed ceilings of the States concerned.

Manufacture of Lathes by H.M.T. Factory, Bangalore

*1104. **Shrimati Maimoona Sultan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Hindustan Machine Tools Factory, Bangalore have for the first time in India designed and built new high production turret lathes;

(b) if so, what is their present production capacity for the same, and

(c) what is the present approximate demand of the country for these lathes?

The Minister of Industry (Shri Manubhai Shah): (a) Indigenous design of machine tools has been encouraged in the H.M.T. A new high production turret lathe has recently been tested.

(b) The capacity of production of the new design is about 60 numbers per year.

(c) The demand is anticipated to be between 225 and 240 numbers.

Hunger-strike by Employees of the Hindustan Machine Tool Factory, Bangalore

*1105. { **Shri S. M. Banerjee:**
Shri Chintamani Panigrahi:
Shri Prabhat Kar:
Shri Indrajit Gupta:
Shri Sampath:
Shri Braj Raj Singh:
Shri Jagdish Awasthi:
Shri Thimmalah:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State-owned Hindustan Machine Tool Factory Employees' Association Bangalore has decided to start a hunger-strike campaign in case the

outstanding demands of the employees are not conceded latest by the 1st April, 1961;

(b) if so, what are those demands;

(c) whether these demands are outstanding for the last two years;

(d) the steps taken by Government to avert this impending labour unrest; and

(e) whether any negotiation is likely to be held to have a settlement?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) to (e). Do not arise.

Release of Phizo's Brother

*1106. { **Shri P. C. Borooah:**
Shri Assar:

Will the Prime Minister be pleased to state:

(a) whether Mr. Kovi Ah, brother of Mr. Phizo, the Naga rebel leader, alongwith others has been released from detention; and

(b) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) and (b). Shri Keviyale, brother of Phizo, was deported by the Burmese authorities. On arrival in Calcutta, he was arrested and taken to Kohima for police investigation. No *prima facie* case was established against him. He was, therefore, released on 26-2-1961 on giving an undertaking to keep peace.

Megoseiso Savino and L. A. Dally Namo, who were detained under the Preventive Detention Act for indulging in subversive activities against the State were released from detention on the 18th February, 1961. With the improvement in the situation, the continued detention of these persons was considered no longer necessary.